

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TA/33(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	THE OFFICIAL LIQUIDATOR VS STATE BANK OF INDIA
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Joydeep Guha, Adv.

] For the Respondent No.3

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **11th September, 2024**.

**Anamitra Pal
Court Officer**